

**STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2013 (AS ON 01.01.2014)**

**Service :** Indian Corporate Law Service, Group 'A' Gazetted

**Name of the Officer :** V P Sivadasan

**Designation :** Assistant Registrar of Companies,  
Tamilnadu, Coimbatore.

**Date of Birth:** 27.09.1957

**Office :** Office of the Registrar of Companies,  
Tamilnadu, Coimbatore.

**Grade Pay :** Rs.5400/-

**Present Pay:** Rs.18240/- + G.P Rs.5400/-

Name of District, Sub-Division, Taluk and Village in which property is situated	Name and details of property - housing, lands and other buildings	Cost of construction/ including land, in case of house and year when purchased	Present Value	If not in own name, state in whose name held and his / her relationship to the Government Servant	How acquired - whether by purchase, lease, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of persons from whom acquired	Annual Income from the property	Remarks
Situating at Survey No. 54/1A1, 1A2 and 2 R.S. 449/1, Block 8, Mannur Village, Parli Sub Registration Dt. Palakkad Dt. Kerala State.	Land measuring 11 cents.	The land was acquired on 25.01.1994 for Rs.15,000/-.	The present value of the land is Rs.13,75,000/- (Approx.)	In own name	The land was purchased from Smt. Madhavi (late) Wife of Late. Dr.Kannan, Murali Vihar, P.O. Nagaripuram, Via Mannur, Dt Palakkad, Kerala State in the year 1994. Seller had no official dealing with the Officer reporting.	Nil	Intimation in the prescribed Form with regard to purchase of land was given on 09.02.1994 which was acknowledged by RD, MCA, Chennai vide letter no. PFR/643 dated 21.03.1994. The Completion Certificate was furnished on 11.04.1996 to the RD, Southern Region, MCA, Chennai.

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		<p>Additional Floor (First Floor) to the old house measuring 700 Sq.Ft was constructed in the year 2007 at a cost of Rs.3,00,000/- after availing Bank Loan of Rs. 2,40,000/- (and personal savings of self and wife).</p>	<p>The present value of the building admeasuring 1700 Sq.Ft is Rs.11,00,000/-</p>			<p>Form of Application for permission of the prescribed authority for addition to a house was submitted to the RD, MCA, Chennai vide Letter dated 03.07.2007, which was forwarded to the Ministry by RD, Southern Region, MCA, Chennai vide letter dated 11.07.2007.</p>
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Name of District, Sub-Division, Taluk and Village in which property is situated	Name and details of property - housing, lands and other buildings	Cost of construction/ acquirement, including land, in case of house and year when purchased	Present Value	If not in own name, state in whose name held and his / her relationship to the Government Servant	How acquired - whether by purchase, lease, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of persons from whom acquired	Annual Income from the property	Remarks
Sited in Survey No. 15/3/A3, 14/1B A, R.S. 299/11 in Block 9, Mannur Village, Pari Sub Registration Dt. Palakkad Tk. Palakkad Dt. Kerala State.	Land admeasuring 30.5 cents.	Free Land Inherited from Father through Partition Deed in the year 1996.	Rs.12,20,000/- (Approx..)	Smt K. Umadevi - Wife	By inheritance of Father's Property on Partition.	Nil	Nil

Name of District, Sub-Division, Taluk and Village in which property is situated	Name and details of property - housing, lands and other buildings	Cost of construction/ acquisition, including land, in case of house and year when purchased	Present Value	If not in own name, state in whose name held and his / her relationship to the Government Servant	How acquired - whether by purchase, lease, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of persons from whom acquired	Annual Income from the property	Remarks
Situated in Survey No. 14/1B, 15/3, R.S. 299/10 and R.S. 299/11, Block 9, Mannur Village, Parli Sub Registration Dt. Palakkad Tk. Palakkad Dt. Kerala State.	Land admeasuring 30.5 cents.	Free Land	Rs. 12,20,000/- (Approx.)	Smt K. Umadevi- Wife	By Gift from Mother in the year 2006 through Settlement Deed.	Nil	Nil

Signature :  
Date : 13.01.2014

*Sivalasan*  
13/1/2014